

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 184/2002

OA 3085/2001

New Delhi this the 3rd day of September, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Ms. Darshna  
W/O Shri Maha Singh,  
R/O H-235, J.J. Colony,  
Wazirpur, Delhi.

..Petitioner

(By Advocate Shri T.K. Pradhan )

VERSUS

1. Mrs. Shaleja Chandra-IAS,  
Chief Secretary, Govt. of  
NCT of Delhi, 5, Sham Nath  
Marg, Delhi-54

2. Shri B.K. Bappanna ASVM  
Director General,  
NCC Directorate, R.K. Puram,  
West Block-IV, New Delhi

3. Brig. Ranvir Singh  
N.C.C. Department,  
Chabi Ganj, Kashmere Gate,  
Delhi-6

..Respondents

(By Advocate Shri Harvir Singh )

O R D E R (ORAL)

(Hon'ble Shri S.A.T. Rizvi, Member (A))

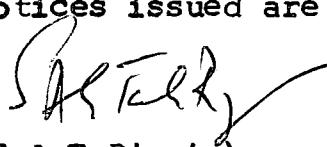
In OA 3085/2001 which pertains to casual labour seeking conferment of temporary status and regularisation, order was passed on 12.11.2001 directing the respondents-authority to consider applicant's claim in the light of the latest representation filed by her for the purpose.

2. In pursuance of the aforesaid order, the respondents have issued Memo. dated 14.6.2002 in which

they have dealt with the various representations filed by the applicant as also the latest representation filed by her. It has been clearly mentioned that the applicant's claim that she has worked for more than 240 days in a year could not be sustained on the basis of the records available in the office of the respondents. It has also been clarified that no junior to the applicants ~~is~~ <sup>is</sup> working in the respondents-Department.

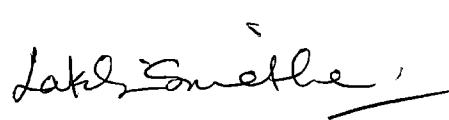
3. The order passed by the respondents as above, in our view, sufficient for the purpose of compliance of the directions issued on 12.11.2001. There is no whisper of wilful, contumacious ~~or~~ disobedience of the order passed by the Tribunal. Hence no case has been made out in support of the present CP which is accordingly dismissed.

Notices issued are discharged.



(S.A.T. Rizvi )

Member (A)



Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan )

Vice Chairman (J)

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